

(2)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-11-2020 AT 2.30 p.m. THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/766/2020

PETITION NUMBER : CP/301/2020

NAME OF THE PETITIONER(S) : Ravindranath GE Medical Associates Pvt Ltd

NAME OF THE RESPONDENT(S) : DR.Ravindranath Kancherla & Others

UNDER SECTION : Sec 45 , Arbitration & Conciliation Act 1996 -

ORDER

Learned Sr. Counsel Mr. P.S. Raman for the Applicant is present.
Learned Sr. Counsel Mr. Shankaranarayanan for R1 and
Learned Sr. Counsel Mr. Rajiv Nayar for R2 are present.

List the matter on **23.11.2020**.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs